

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

THIRD REPORT

(Presented on 20-3-1985)

The Business Advisory Committee held a sitting on Wednesday, the 20th March, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) General Discussion on the General Budget for 1985-86 | } 15 hours |
| (2) Discussion on voting on Supplementary Demands for Grants (General) for 1984-85 | |
| (3) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1985.
(Consideration and passing) | } 3 hours |
| (4) The Union Duties of Excise (Distribution) Amendment Bill, 1985
(Consideration and passing) | |
| (5) The Estate Duty (Distribution) Amendment Bill, 1985
(Consideration and passing) | |
| (6) The Compulsory Deposit Scheme (Income-tax Papers) Amendment Bill, 1985
(Consideration and passing) | 1 hour |
| (7) General Discussion on the Punjab Budget for 1985-86 | } 3 hours |
| (8) Discussion and voting on Demands for Grants on Account (Punjab) for 1985-86 | |
| (9) Discussion and voting on Supplementary Demands for Grants (Punjab) for 1984-85 | |
| (10) Resolution seeking approval of continuance of President's Rule in the State of Punjab | |
| (11) The National Security (Amendment) Bill, 1985
(Consideration and passing) | |
| (12) Discussion and voting on Demands for Grants (General) for 1985-86 in respect of following Ministries/Departments:— | |
| (i) Agriculture and Rural Development | 8 hours |
| (ii) Chemicals and Fertilisers | 6 hours |
| (iii) Commerce and Supply | 6 hours |
| (iv) Communications | 4 hours |
| (v) Defence | 6 hours |
| (vi) Education | 6 hours |
| (vii) External Affairs | 8 hours |

[P.T.O.]

(viii) Finance	4 hours
(ix) Food and Civil Supplies	6 hours
(x) Health and Family Welfare	3 hours
(xi) Home Affairs	8 hours
(xii) Industry and Company Affairs	6 hours
(xiii) Irrigation and Power	6 hours
(xiv) Labour	6 hours
(xv) Social and Women's Welfare	6 hours
(xvi) Steel, Mines and Coal	6 hours
(xvii) Science and Technology	} 6 hours
(xviii) Atomic Energy	
(xix) Electronics	
(xx) Space	
	101 hours

(13) The Finance Bill, 1985

(Consideration and passing)

12 hours

*(To be completed by
10th May, 1985).*

3. The Committee further recommend that in order to make available more time for discussion on General Budget, Demands for Grants and the Finance Bill, 1985, the House may continue to sit during lunch hour from Thursday, the 21st March, 1985 till the passage of the Finance Bill, 1985, on Friday, the 10th May, 1985.

4. The Committee also recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1985-86 may commence from Monday, the 1st April, 1985 and conclude on Monday, the 6th May, 1985 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Monday, the 6th May, 1985.

NEW DELHI;

March 20, 1985

Phalguna 29, 1906 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.